

ITEM NO.108

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1568/2015

KAMIL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.91082/2017-EXEMPTION FROM FILING O.T.)

Date : 11-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Ashok Kumar Sharma, AOR
Mr. Kshitij Mudgal, Adv.
Ms. Bandana Singh, Adv.

For Respondent(s) Mr. Ankur Prakash, AOR
Mr. Ashutosh Kumar Sharma, Adv.
Mr. Yudhister Bhardwaj, Adv.
Ms. Lhing N., Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard arguments advanced by learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER